

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 840 OF 2017 IN
APPEAL NO. 330 OF 2017**

Dated: 27th March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

NTPC Limited	Appellant(s)
Vs.		
GRIDCO Limited & Ors.	Respondent(s)

Counsel for the Appellant(s) : Mr. Sakya Singha Chaudhuri
Mr. Shivam Sihna
Mr. Nishant Talwal
Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R.1

Mr. Jayant Dubey for R.3

ORDER

As agreed by learned counsel for the parties, list this application for further hearing on **26.04.2018 & 08.05.2018**. In the meantime, learned counsel for the appellant is at liberty to intimate all the respondents about the pendency of this application before this Tribunal.

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**